

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 24<sup>th</sup> APRIL, 2024, 11:00 A.M.**

**IA (IBC)/124/GB/2023  
IA (IBC)/90/GB/2023  
In CP (IB)/26/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	M/s Sundaram Mahadeo Autoworld Pvt. Ltd. 2. Sumit Agrwal Vs State Bank of India, 2. Tata Capital Financial Services Ltd., 3. Tata Motors Finance Solutions Ltd., 4. Indusind Bank Ltd.
<b>UNDER SECTION</b>	U/s 10 of IBC, 2016

For Petitioner (s) : Ms. Anshika Khaitan, PCA (for Erstwhile RP)

For Respondent (s) : Mr. N. Goenka, Adv for R-2

} IA(IBC)/124/GB/2023  
} IA (IBC)/90/GB/2023

**ORDER**

**IA (IBC)/124/GB/2023**

This application has been filed by the Resolution Professional, who has now become *functus officio* in view of the Liquidation order passed on 22.04.2024 against the Corporate Debtor and appointment of a Liquidator in the matter.

Learned Authorized Representative PCA, Ms. Anshika Khaitan is present for the erstwhile Resolution Professional. R-2 is represented by Ld. Counsel, Mr. N. Goenka. No appearance for other respondents.

List on **16.05.2024** for further consideration.

**IA (IBC)/90/GB/2023**

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List on **16.05.2024** for further consideration.

Sd/-  
**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-  
**H.V. Subba Rao**  
**Member (Judicial)**